

Email-dlsajammu@gmail.com  
OFFICE OF THE SECRETARY DISTRICT LEGAL SERVICES AUTHORITY  
JAMMU

**NOTICE**

It is to inform that National Lok Adalat is being held in District Court Complex Jammu and other Courts following under the jurisdiction of Principal District and Sessions Judge Jammu on 10/07/2021, therefore, all the interested Advocates / Litigants who want the settlement of their cases in the Lok adalat shall approach to the concerned Courts. It is further notified that following nature of cases shall also be taken up for settlement at Pre-Litigation Stage and also in Lok Adalat on 10/07/2021, the Pre-Lok Adalats sessions shall commence from 1-7-2021 on wards.

**Pre-Litigation:**

- (1) NI Act cases under Section 138;
- (2) Money Recovery cases;
- (3) Labour and Employment dispute cases;
- (4) Electricity and Water bills and other bill payment cases (excluding non-compoundable),
- (5) Maintenance Cases;
- (6) Other (Criminal Compoundable and other Civil disputes)

**Pending in the Courts:**

- (1) Criminal Compoundable Offences,
- (2) NI Act cases under Section 138,
- (3) Money Recovery cases,
- (4) Labour and Employment dispute cases,
- (5) Electricity and Water bills and other bill payment cases (excluding non-compoundable)
- (6) Matrimonial dispute (except Divorce),
- (7) Land Acquisition cases (pending before civil courts/tribunals),
- (8) Revenue cases (pending in Distt. Courts)
- (9) Other civil cases (such as rent, asmentary rights, njunction suits, specific performance suits) etc.

Sd/-

**(Yahaya Firdous)**  
**Secretary,**  
**District Legal Services Authority,**  
**Jammu.**

Copy to the:

1. Worthy Chairman District Legal Services Authority (Pr. Distt. & Sessions Judge) Jammu for information,
2. Worthy Member Secretary J&K Legal Services Authority, Srinagar for information,
3. Director, Information Department Jammu, with a request for publication in Print & Electronic Media and for broadcast / telecast,
4. Chief Engineer PHE Jammu, with a request for identifying maximum number of cases,
5. Chief Engineer PDD Jammu, with a request for identifying maximum number of cases,
6. President Bar Association Jammu for information
7. System Officer E- Court District Court Jammu for uploading on the official website,
8. For displaying on the Notice Board of all Courts

  
Secretary,  
District Legal Services Authority,  
Jammu

329-36/DLSA/JMU  
26-06-2021